

Filing No. BA/8502/2020

Vikash Kumar Vs The State of Jharkhand

Advocate's Name- Indrajit Sinha

Note:- Stamp reporting is done without connected H.C. File.

- (i) Village name of petitioner at page no. 1 may be verified from impunged order.
- (ii) Father's name of the petitioner at vak may be verified from impunged order.
- (iii) P.O. of the petitioner is missing at vak.